

APPELLATE TRIBUNAL FOR ELECTRICITY AT NEW DELHI  
(APPELLATE JURISDICTION)

PETITION URGENT No. \_\_\_\_\_ of 2020  
(To be numbered subsequently)

TRIBUNAL ON ITS OWN MOTION

IN RE:

EXTENSION OF INTERIM ORDERS

PRESENT: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member (Electricity)  
Hon'ble Mr. Justice R.K. Gauba, Judicial Member

**ORDER**  
**01.04.2020**

In view of the outbreak of COVID-19, the functioning of this Tribunal Court is restricted only to the urgent matters vide Notification dated 16.03.2020 and Circular dated 20.03.2020 and matters involving extreme urgency vide Notification dated 25.03.2020. Such restricted functioning has been in place from 16.03.2020 and has been extended till 14.04.2020.

Government of India has issued order No.40-3/2020-DM-1(A) where under strong measures have been enforced to prevent the spread of COVID-19 and a nationwide lockdown has been declared for a period of 21 days with effect from 25.03.2020.

In view of the Nation-wide lockdown and the extremely limited functioning of Tribunal, routine matters have been adjourned en bloc to particular dates. As a result, interim orders operating in favour of parties could not have been extended and have expired or will expire on or after 16.03.2020. Therefore in view of the aforesaid extraordinary circumstances, it is

ordered that in all matters pending before this Tribunal wherein such interim orders issued were subsisting as on 16.03.2020 and expired or will expire thereafter, the same shall stand automatically extended till 31.05.2020 or until further orders, except where any orders to the contrary have been passed by the Hon'ble Supreme Court of India in any particular matter, during the intervening period.

This order be uploaded on the website of this Tribunal.

Sd/-  
**(J. R.K. Gauba)**  
Judicial Member

Sd/-  
**(Ravindra Kumar Verma)**  
Technical Member

Sd/-  
**(S.D. Dubey)**  
Technical Member

Sd/-  
**(J. Manjula Chellur)**  
Chairperson